

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4443/2017

RADHEY SHYAM MISHRA

Appellant(s)

VERSUS

THE ELECTION COMMISSIONER OF INDIA & ORS.

Respondent(s)

(As per Court's order dated 13.09.2017, let this matter be listed on 31.10.2017 before some other Bench.)

Date : 31-10-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Mr. Mohit D. Ram, AOR

Ms. Madhavi Divan, Adv.

Ms. Nidhi Khanna, Adv.

Mr. Ayush Puri, Adv.

For Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matter next week.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER